

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-125/2008(Pt.)/11723/A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the 2<sup>nd</sup> December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/302 dated 10.12.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl has been granted **casual leave on 12.12.2024 and 13.12.2024, along with station leave permission from 12.12.2024 and 15.12.2024.** A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

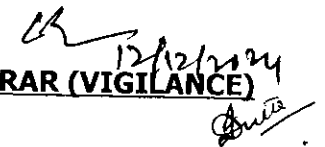
Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/11724-11725/A, dated 12.12.2024**

Copy to:

1. Smti Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl.
2. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**